

OA-262/96

Shri. Om Prakash Narain Pandey.

Shri. M. L. Paswan, Registrar Incharge.

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Defects in item no. 11 & 21 of the Scrutiny Report must be removed by 30.4.96.

[Signature]
(M. L. Paswan)
Registrar I/C

Shri M.L.Paswan, Registrar Incharge

Defects have been removed. List before the Bench for admission on 9.5.96.

[Signature]
(M.L.Paswan)
Registrar Incharge

Shri M.L.Paswan, Registrar
Since the Division Bench is not available at present, this case be adjourned sine die till the Division Bench is available.

[Signature]
Registrar

1/14/96

2/30.4.96

SKS

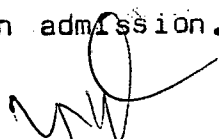
3/9.5.96

DA - 262/96

1./ 2.1.97.

Adjourned to 7.2.97 for hearing on admission.

/ CBS/

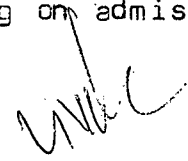

(V.N. Mehrotra)
Vice-chairman

2

7.2.97

CM

List on 4.4.97 for hearing on admission.

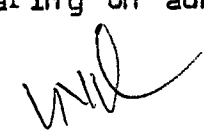

(V.N. Mehrotra)
Vice-Chairman

3

4.4.97

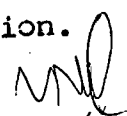
CM

List on 30.5.97 for hearing on admission.


(V.N. Mehrotra)
Vice-Chairman

4/30.05.97

List on 14.07.1997 for admission.


(V.N. Mehrotra)
Vice-Chairman

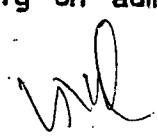
SKJ

5

14.7.97

CM

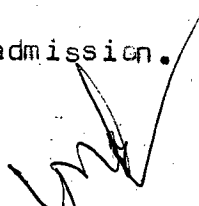
List on 2.9.97 for hearing on admission.


(V.N. Mehrotra)
Vice-Chairman

2.9.97

CM

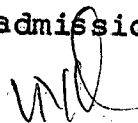
List on 5.11.97 for admission.


(V.N. Mehrotra)
Vice-Chairman

7/5.11.97

List on 15.1.98 for admission.

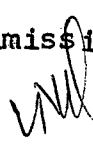
SKS


(V.N.Mehrotra)
Vice-Chairman

8/15.1.98

List on 24.3.98 for admission.

SKS


(V.N.Mehrotra)
Vice-Chairman

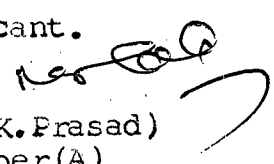
9/24.03.98

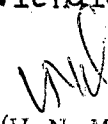
. Shri R.H.Prasad, counsel for the applicant.

The learned counsel for the applicant states that the applicant does not want to press this application and he be permitted to withdraw the same. Permission granted.

The O.A. is disposed of as withdrawn by the applicant.

SKJ


(L.R.K. Prasad)
Member(A)


(V.N.Mehrotra)
Vice-Chairman